



Government of Jammu and Kashmir  
Planning, Development & Monitoring Department  
Civil Secretariat, J&K



**Notification,**

Jammu, the 16<sup>th</sup> April, 2026

S.O. 113 In exercise of the powers conferred by Sub-Section (2) of Section 4 of the Census Act, 1948 (Central Act No. 37 of 1948), the Lieutenant Governor, is pleased to direct that in notification S.O 01 of 2026, dated 6<sup>th</sup> January, 2026, in table thereto under the heading "Urban Areas (Municipal Corporations, Municipal Councils, Municipal Committees and Cantonment Boards), for entry appearing at S.No 3, the following shall be substituted; namely:-

3	Deputy Commissioners / Secretary of Municipal Corporations, Jammu / Srinagar / Joint Commissioners / Superintending Engineers / Municipal Veterinary Officers / Executive Engineers / Assistant Executive Engineers / Health Officers	Charge Census Officer	Within their respective Municipal Corporations.
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**By order of the Lieutenant Governor.**

Sd/-

(R. Alice Vaz), IAS

Commissioner / Secretary to Government,  
Planning, Dev. & Monitoring Department

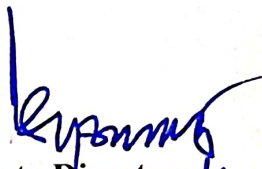
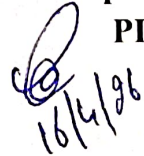
No: PDMD-PFD/21/2021-02-PDMD (22386)

Dated: 16.04.2026

**Copy to:**

1. Registrar General and Census Commissioner, India, JanagananaBhawan, 2/A, Mansingh Road, New Delhi-11001
2. All Financial Commissioners.
3. Director General Police J&K.
4. Registrar General, High Court of Jammu & Kashmir and Ladakh.
5. All Administrative Secretaries to Government J&K.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu / Kashmir.
8. Director, Anti-Corruption Bureau, J&K.
9. Director General, IMPARD, J&K.
10. Director, Census Operations, J&K.
11. All Head of the Department's J&K.
12. Commissioner, JMC / SMC.
13. All Deputy Commissioner's. J&K.

14. Director, Information J&K.
15. Director Archives, Archaeology & Museums.
16. UT Nodal Officer, Census 2027.
17. Secretary, J&K legislative Assembly.
18. General Manager, Govt. Press, Jammu/Kashmir.
19. Private Secretary to the Hon'ble Lieutenant Governor, UT of J&K for information of Hon'ble Lieutenant Governor.
20. Private Secretary to the Hon'ble Chief Minister UT of J&K for information of Hon'ble Chief Minister.
21. Private Secretaries to all Hon'ble Council / Cabinet Ministers for information of Hon'ble Council / Cabinet Ministers.
22. Private Secretary to the Chief Secretary, UT of J&K for information of Chief Secretary.
23. Pvt. Secretary to the Commissioner / Secretary to Government, PD&MD for information of Commissioner / Secretary.
24. Stock file/Website PD&MD.

  
Deputy Director  
PD&MD. 16/4/26  
  
16/4/26